

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2971  
ANSWERED ON:08.12.2009  
ALLOWANCES TO CRPF PERSONNEL  
Bais Shri Ramesh;Singh Shri Radha Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any policy for providing special allowance for the Central Reserve Police Force (CRPF) Personnel deployed in disturbed areas including naxal affected areas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has received any representation regarding disparity in the payment of allowance among CRPF personnel deployed in Kashmir and Naxal affected areas; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Yes, Madam.

(b):  
(i) High Altitude Allowance at the same rates as admissible to Army personnel when deployed in areas with altitude more than 9000 ft. as well as those co-located in the area specified by Army under Category-III and uncongenial areas below the height of 9000 ft. under Category-I.

(ii) CPMFs personnel deployed in areas/co-locates defined by Army either under Ops control or otherwise are entitled to the field area allowances or the Counter Insurgency Operations (CI Ops) Allowance as admissible to personnel of Army at the same rates.

(iii) Personnel of the CPMFs deployed (strictly operational strength) for specified Anti Naxal Operations in Left Wing Extremism (LWE) affected areas on specific notification/orders of Ministry of Home Affairs are entitled to LWE risk allowance at rates equivalent to CI Ops in Modified Field Area Allowance admissible to Army.

(iv) CPMF Bns/Coys deployed for counter insurgency operations in J&K, NE Areas and extremely difficult areas along the border and other such areas, which are not covered by areas/co-ordinates defined by Army are considered on case to case basis.

(v) In addition to the above, CPMFs, personnel shall have an option to receive their existing package of Compensatory Allowances and Detachment Allowance.

(vi) Special allowance @ Rs.500/- per month to CPMFs personnel below the rank of Assistant Commandant deployed continuously on Law and Order/Election duties for prolonged period beyond 30 days of deployment is admissible.

(c): Does not arise.

(d): Yes, Madam some representation have been received in CRPF.

(e)  
(i) Grant of risk/hardship allowance in LWE area to the personnel of entire battalions(including Adm. Staff) treating them as part of operational strength.

(ii) Grant of additional HRA for keeping family anywhere in India on posting to Kashmir valley.